

HIGH COURT OF CHHATTISGARH, BILASPUR
Endorsement

No. 860/Confdl. /2022
II-2-17/2001

Bilaspur, dated 27 / 04 /2022

Copy of order no. F 4-2/2022/1-7 dated 26.04.2022 of the Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Nawa Raipur, Atal Nagar, Raipur forwarded to:-

Copy forwarded to :-

- (1) Additional Registrar-cum-Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

(2)

- (17) *Ku. Radhika Saini, Additional District & Sessions Judge, II F.T.S.C. (POCSO), Raipur for information and compliance. She is directed to take charge at her new place of posting on or before 07.05.2022 and send the handing/taking over charge report to this Registry at the earliest.*
- (18) District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same on or before 07.05.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- (19) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Dakshin Bastar (Dantewara)/ Uttar Bastar (Kanker)/ Jashpur/ Baloda-Bazar/ Bemetara/ Bastar (Jagdapur)/ Koriya (Baikunthpur) / Raigarh/ Dhamtari/ Rajnandgaon/Kabirdham (Kawardha)/ Mungeli/ Mahasamund/ Kondagaon/ Surajpur/ Surguja (Ambikapur)/ Korba / Janjgir-Champa/Durg/Bilaspur for information.
- (20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/ D.E./ Admn./ Works/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (22) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (26) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/ Checker/ Civil/ Central Filing/ D.E./ D.E. (Appeal), High Court of Chhattisgarh, Bilaspur for information.
- (29) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E./ Juvenile Justice Cell/ O/o R.G./ Pension/ Protocol/ Record Room (Admn.)/ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.

(3)

(32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
27.04.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
मंत्रालय
महानदी गमना, नवा रायपुर अटल नगर
// आदेश //

12/1/2022
26/4/2022

नवा रायपुर अटल नगर, दिनांक 26/4/2022
क्रमांक एफ 4-2/2022/1-7 :: कु. राधिका सैनी, अतिरिक्त जिला एवं सत्र न्यायाधीश, द्वितीय एफ.टी.एस.सी. (पोक्सो) रायपुर की सेवाएं विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 4282/1181/XXI-B/2022, दिनांक 22 अप्रैल 2022, द्वारा सामान्य प्रशासन विभाग के अधीन छत्तीसगढ़ लोक आयोग में प्रतिनियुक्ति पर उभ रायपुर के पद पर पदस्थ करने से संबंधित है।

अतएव राज्य शासन एतद्वारा कु. राधिका सैनी, अतिरिक्त जिला एवं सत्र न्यायाधीश, द्वितीय एफ.टी.एस.सी. (पोक्सो) रायपुर को छत्तीसगढ़ लोक आयोग में उभ रायपुर के पद पर पदभार ग्रहण करने के दिनांक से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार,

(डी.डी.सिंह)
सचिव

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

नवा रायपुर अटल नगर, दिनांक 26/4/2022

पृ0क्रमांक एफ 4-2/2022/1-7

प्रतिलिपि :-

- (1) महालेखाकार, छत्तीसगढ़, रायपुर।
 - (2) अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, नवा रायपुर अटल नगर।
 - (3) प्रमुख सचिव, छ.ग.शासन, विधि और विधायी कार्य विभाग, नवा रायपुर के आदेश क्रमांक 4282/1181/XXI-B/2022, दिनांक 22 अप्रैल 2022, के संदर्भ में।
 - (4) रजिस्ट्रार जनरल, उच्च न्यायालय, विलासपुर।
 - (5) सचिव, छत्तीसगढ़ लोक आयोग गांधी चौक रायपुर छ0ग0।
 - (6) जिला कोषालय अधिकारी, रायपुर।
 - (7) कु. राधिका सैनी, अतिरिक्त जिला एवं सत्र न्यायाधीश, द्वितीय एफ.टी.एस.सी. (पोक्सो) रायपुर (छ.ग.)।
 - (8) उपसंचालक, शासकीय क्षेत्रीय मुद्रणालय, इंद्रावती भवन के पास नवा रायपुर की ओर आगामी राजपत्र में प्रकाशनार्थ।
- की ओर सूचनार्थ एवं आवश्यक कार्यावाही हेतु अग्रेषित।

(डी.डी.सिंह)
सचिव
छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग

835/AS Law
26.4.2022